

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/38768/2024 BLAPL/13029/2024	RAMESWAR MAHADU BAVSKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000075/2022
2	D-BLAPL/38856/2024 BLAPL/13030/2024	MUKESH KUMAR MANDAL VS STATE OF ODISHA	PRINCEPEE RAY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000632/2024
3	D-BLAPL/38897/2024 BLAPL/13031/2024	SAMUEL EKKA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /162 /2023 ADDL.C.J.M.,ROURKELA(Sundargarh) ST/0000017/2024
4	D-BLAPL/38903/2024 BLAPL/13032/2024	KAILASH LENKA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /252 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001290/2024
5	D-BLAPL/38911/2024 BLAPL/13033/2024	RAJKISHORE MOHAPATRA @ BIJAY BHAINA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /434 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000973/2024
6	D-BLAPL/38915/2024 BLAPL/13034/2024	PARVEEN KUMAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA GRPS /150 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000045/2024
7	D-BLAPL/38906/2024 BLAPL/13035/2024	SURESH NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /168 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000318/2024
8	D-BLAPL/38926/2024 BLAPL/13036/2024	RAKESH KUMAR SETHI @ VICKY VS STATE OF ODISHA	S.S.RAY (2) VS	BAIDYANATHPUR /92 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000022/2024
9	D-BLAPL/38910/2024 BLAPL/13037/2024	RABI NARAYAN MAHAPATRA @ RABI VS STATE OF ODISHA	SALAUDDIN KHAN VS	TALCHER TOWN /1060 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002044/2024
10	D-BLAPL/38922/2024 BLAPL/13038/2024	JOGI SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1011 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002398/2024
11	D-BLAPL/38933/2024 BLAPL/13039/2024	SUDHIR SABARA @ SUDHIR SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /996 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002383/2024

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12	D-BLAPL/38373/2024 BLAPL/13040/2024	BABU @ DHANESWAR MOHANTY VS STATE OF ODISHA	SANJEEB KUMAR MOHANTY VS	MADHUPATNA /296 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001184/2024
13	D-BLAPL/38936/2024 BLAPL/13041/2024	PRAMOD KUMAR SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1002 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002389/2024
14	D-BLAPL/38925/2024 BLAPL/13042/2024	SUSANTI SABARA @ SUSANTI SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1008 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002395/2024
15	D-BLAPL/38920/2024 BLAPL/13043/2024	JHUMURI SABARA@JHUMURI SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1006 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002393/2024
16	D-BLAPL/38904/2024 BLAPL/13044/2024	SABITA SABARA @ SABITA SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1009 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002396/2024
17	D-BLAPL/38921/2024 BLAPL/13045/2024	KISHOR BISWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANDOMUNDA /252 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001290/2024
18	D-BLAPL/38928/2024 BLAPL/13046/2024	SUKANTI SABARA @ SUKANTI SABARA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1003 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002390/2024
19	D-BLAPL/38158/2024 BLAPL/13047/2024	TUKUNA BEHERA VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /174 /2023 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000243/2023
20	D-BLAPL/38919/2024 BLAPL/13048/2024	SAHADEV PAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// SPECIAL JUDGE,BHANJANAGAR(Ganja 2(A)CC/0000014/2024
21	D-BLAPL/38975/2024 BLAPL/13049/2024	BHAGABAN @ BHAGIRATHI JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	NANDIPADA /88 /2021 ADDL.DIST.JUDGE,ANANDPUR(Kendu ST/0000034/2022
22	D-BLAPL/38962/2024 BLAPL/13050/2024	NARESH SUNA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /310 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001149/2024
23	D-BLAPL/38932/2024	KUMARI SABARA @ KUMARI SABAR	MITU KUMAR BISWAL	KHALLIKOTE /1007 /2024

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	BLAPL/13051/2024	VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002394/2024
24	D-BLAPL/38983/2024 BLAPL/13052/2024	RAJESH DIGAL VS STATE OF ODISHA	SANJIT MISHRA VS	NAYAPALLI P.S. /662 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001327/2024
25	D-BLAPL/38474/2024 BLAPL/13053/2024	RAKESH KUMAR HARICHANDAN VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	DELANGA /61 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000406/2024
26	D-BLAPL/38537/2024 BLAPL/13054/2024	SHIBANI NAIK VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	NALCO /155 /2023 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000222/2024
27	D-BLAPL/38683/2024 BLAPL/13055/2024	AJAY KUMAR OJHA @ AJAY OJHA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	TALCHER TOWN /1046 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002018/2024
28	D-BLAPL/38935/2024 BLAPL/13056/2024	SUKUMARI SABARA @ SUKUMARI SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1004 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002391/2024
29	D-BLAPL/39031/2024 BLAPL/13057/2024	SANATAN SINGH VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	Maitri Vihar PS /534 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002162/2024
30	D-BLAPL/39047/2024 BLAPL/13058/2024	SHYAM KUMAR GUPTA @ RAJA GUPTA VS STATE OF ODISHA	SAURAV TIBREWAL VS	JHARSUGUDA /555 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002312/2024
31	D-BLAPL/39000/2024 BLAPL/13059/2024	DINESH BISWAS @ DINESH KUMAR VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	UMERKOTE /212 /2020 ADJ,UMERKOTE(Nabarangapur) TR/0000032/2020
32	D-BLAPL/38617/2024 BLAPL/13060/2024	D. KANHA DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /277 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000070/2024
33	D-BLAPL/39089/2024 BLAPL/13061/2024	DIPU @ DILLIP KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHOUDWAR /619 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0001072/2024
34	D-BLAPL/39003/2024 BLAPL/13062/2024	DINESH BISWAS @ DINESH KUMAR VS	PRANAY KUMAR MAHARAJ VS	UMERKOTE /8 /2021 ADJ,UMERKOTE(Nabarangapur)

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35	D-BLAPL/38954/2024 BLAPL/13063/2024	STATE OF ODISHA TARINI GOPE @ GOLU VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	TR/0000001/2021 TURUMUNGA /139 /2022 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000014/2023
36	D-BLAPL/39048/2024 BLAPL/13064/2024	BABUL PRADHAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	/ /0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000067/2024
37	D-BLAPL/39002/2024 BLAPL/13065/2024	DUSMANTA KARNA @ DUSMANTA KUMAR KARNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /371 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000444/2024
38	D-BLAPL/38929/2024 BLAPL/13066/2024	LOKA SABARA @ LOKANATH SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1005 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002392/2024
39	D-BLAPL/38777/2024 BLAPL/13067/2024	ANJU SABARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /999 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002386/2024
40	D-BLAPL/39051/2024 BLAPL/13068/2024	DEEPAK SETH @ SETHI VS STATE OF ODISHA	CHHABI BEHERA VS	TANGI (KHURDA) /751 /2024 J.M.F.C,TANGI(Khordha) GR/0000725/2024
41	D-BLAPL/38960/2024 BLAPL/13069/2024	BINOD MEHER VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000046/2024
42	D-BLAPL/38984/2024 BLAPL/13070/2024	VIKRAM SINGH SHAKTWAT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024
43	D-BLAPL/39053/2024 BLAPL/13071/2024	RAJESH ROUT VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /284 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001169/2024
44	D-BLAPL/38995/2024 BLAPL/13072/2024	RAJESH DIGAL VS STATE OF ODISHA	SANJIT MISHRA VS	NAYAPALLI P.S. /648 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001303/2024
45	D-BLAPL/39054/2024 BLAPL/13073/2024	SARDAR SUBRAT KUMAR NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KUNDHEIGOLA /249 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000478/2024

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46	D-BLAPL/39045/2024 BLAPL/13074/2024	BEDA @ NIRANJAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHENKANAL SADAR /43 /2008 A.D.J.,DHENKANAL(Dhenkanal) CT/0000122/2024
47	D-BLAPL/39005/2024 BLAPL/13075/2024	SK ERSAT VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	CDA-II /44 /2021 2ND ADJ,CUTTACK(Cuttack) Spl/0000015/2021
48	D-BLAPL/36857/2024 BLAPL/13076/2024	GEDU @TRINATH PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	CHANDANPUR /21 /2019 1ST A.D.J.,PURI(Puri) ST/0000006/2022
49	D-BLAPL/39006/2024 BLAPL/13077/2024	LANDA @ KULU DEHURY VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /438 /2023 1ST ADJ,CUTTACK(Cuttack) ST/0000206/2024
50	D-CMAPL/50997/2024 CMAPL/458/2024	SIBARAM MAHARANA VS STATE OF ODISHA	ADV. VS	// () //
51	D-CMAPL/52140/2024 CMAPL/459/2024	NAMITA SAMANTARY VS SULOCHANA SAMANTARAY	ADV. VS	// () //
52	D-CMAPL/52848/2024 CMAPL/460/2024	PRAMILA SINGH VS ARJUN KUMAR SAHOO	ADV. VS	// () //
53	D-CMP/50074/2024 CMP/1493/2024	MANMOHAN NAYAK VS MALATI MAJHI	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BHADRA CVREV/0000001/2023
54	D-CMP/53969/2024 CMP/1494/2024	SRUSTHIDHAR DEY VS KAMALA PRDAHAN	BANSHIDHAR BUG VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000207/2019
55	D-CMP/51067/2024 CMP/1495/2024	UMAKANTA DWIBEDI VS PRIYAMBADA DWIBEDI	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga) CS/0000047/2008
56	D-CMP/53593/2024 CMP/1496/2024	BARSHA RANI MOHAPATRA VS KRISHNA GORAI	SUBHAM SHARMA VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000011/2023
57	D-CMP/53455/2024	PRASANTA KUMAR RANA	SUKANTA KUMAR NAYAK	//

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	CMP/1497/2024	VS GOPINATH RANA	VS	CIVIL JUDGE (JD),BHADRAK(Bhadrak) IA/0000117/2024
58	D-CMP/52866/2024 CMP/1498/2024	BIJAY KETAN MOHAPATRA VS NATABAR SWAIN	PRAFULLA KUMAR KAR VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap CS/0000311/2021
59	D-CRLA/38844/2024 CRLA/1352/2024	LALINDRA SABAR VS STATE OF ODISHA	DHANANJAYA MUND VS	JUNAGARH /224 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000064/2019
60	D-CRLA/38876/2024 CRLA/1353/2024	ANIRUDDHA@TARANGA CHHATRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /224 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000064/2019
61	D-CRLA/38941/2024 CRLA/1354/2024	CHINTU@SOUMYA RANJAN SAHOO@SAHU VS STATE OF ODISHA	AJIT KUMAR ROUT VS	RASOL /307 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000059/2024
62	D-CRLA/38943/2024 CRLA/1355/2024	RAMA CHANDRA SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	KANPUR /64 /2005 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000014/2020
63	D-CRLLP/39108/2024 CRLLP/64/2024	STATE OF ODISHA VS TIRUPATI KALISETHY	PARTHA SARATHI NAYAK, A.G.A. VS	KASINAGAR /93 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000023/2022
64	D-CRLMA/38414/2024 CRLMA/219/2024	YASHWANT DEV DAS VS STUTI SOURAVA MUDULI	MUKESH PANDA VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK CRA/0000074/2023
65	D-CRLMC/38232/2024 CRLMC/4905/2024	UGRESAN BARIK VS STATE OF ODISHA	GOKULA NANDA SAHU VS	JHARBANDH /133 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000034/2024
66	D-CRLMC/38682/2024 CRLMC/4906/2024	BIJOY KUMAR MOHAPATRA VS LINGARAJ PARIDA	NIRANJAN PANDA VS	//0 J.M.F.C,TANGI(Khordha) ICC/0000046/2024
67	D-CRLMC/39172/2024 CRLMC/4907/2024	GANESH SETHI VS STATE OF ODISHA	DEBASISH PATNAIK VS	HINJILI /444 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Gajapati) Spl/0000116/2023
68	D-CRLMP/38800/2024 CRLMP/1781/2024	CHANDRAKALA PALEI @ KHULANA VS	SAROJ KUMAR DASH VS	JODAPADAR /126 /2024 ()

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69	D-CRLMP/38016/2024 CRLMP/1782/2024	STATE OF ODISHA DEBENDRA KUMAR BILAS VS	AKSHAYA KUMAR SAHOO VS	// BANSADA /106 /2016 ()
70	D-CRLMP/39013/2024 CRLMP/1783/2024	STATE OF ODISHA JAYASHREE DASH VS	SIDHARTHA MISHRA VS	// //0 ()
71	D-CRLMP/39136/2024 CRLMP/1784/2024	SUPDT. OF POLICE,JAJPUR SARASWATI BEHERA VS	KHIROD KUMAR SWAIN VS	// //0 ()
72	D-FAO/52501/2024 FAO/601/2024	STATE OF ODISHA SWATI BARIK VS	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000021/2024
73	D-FAO/53590/2024 FAO/602/2024	UNION OF INDIA RINKI DEVI VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000061/2024
74	D-FAO/53287/2024 FAO/603/2024	UNION OF INDIA MANAGING COMMITTEE OF SARASWATI VIDYAPITHA,SUNDARGARH VS	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000103/2019
75	D-JCRLA/38709/2024 JCRLA/206/2024	STATE OF ODISHA BELALASEN PRADHAN VS	ADV. VS	JARAPADA /336 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000098/2019
76	D-LAA/49923/2024 LAA/47/2024	STATE OF ODISHA PRAKASH KUMAR PUROHIT VS	TUSAR KANTA MAHANTA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000151/2021
77	D-MACA/50428/2024 MACA/1319/2024	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD-BOLANGIR NEW B.G. RAIL LINK PROJECT,BOLANGIR TRILOCHAN BHOI VS	DEBASISH PATNAIK VS	// II MACT,CUTTACK(Cuttack) Mac/0000240/2015
78	D-MACA/51594/2024 MACA/1320/2024	KARTIK CHANDRA DASH ORIENTAL INSURANCE CO.LTD., BALANGIR VS	RIMJHIMBALA PATI VS	// 2ND ADDL.DIST.JUDGE, BALANGIR(Ba Mac/0000020/2023
79	D-MACA/52691/2024 MACA/1321/2024	MANJARI SAHU BIMALI BEJ VS RAJ KISHORE BEHERA	DEBASISH PATNAIK VS	// 1ST ADJ,CUTTACK(Cuttack) Mac/0000630/2020

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80	D-MACA/53545/2024 MACA/1322/2024	SHUSHANTA CHOUDHURY @ SUSANTA CHOUDHURY VS DEBI PRASAD SAHU	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000111/2022
81	D-MACA/53552/2024 MACA/1323/2024	RAIBARI SING VS DURGA SINGH	PRADEEP KUMAR MISHRA VS	// IST MACT, JAGATSINGHPUR(Jagatsingha) Mac/0000040/2021
82	D-MACA/53565/2024 MACA/1324/2024	SULOCHANA BHUJABAL VS MANORANJAN SAHOO	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000214/2021
83	D-MACA/53568/2024 MACA/1325/2024	GOLAPI SAHU VS TANKADHAR SAMAL	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000026/2020
84	D-RSA/52174/2024 RSA/505/2024	SITARANI DAS VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/0000026/2023
85	D-RSA/48821/2024 RSA/506/2024	CHAITANYA LUHURA VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// A.D.J.,JHARSUGUDA(Jharsuguda) RFA/0000054/2023
86	D-RSA/48772/2024 RSA/507/2024	BASUDEV SAHU VS JAGATRAM SAHU	UMESH CHANDRA MOHANTY VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000003/2019
87	D-RSA/53668/2024 RSA/508/2024	BIJAY LAXMI PRUSTY VS RAJAT KUMAR MISHRA	MAHESWAR MOHANTY VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) RFA/0000023/2022
88	D-RSA/53530/2024 RSA/509/2024	STATE OF ODISHA VS VIBGYOUR STRUCTURAL CONSTRUCTION PVT LTD.,SAMBALPUR	GAUTAM TRIPATHY,A.G.A VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR RFA/0000008/2019
89	D-RSA/53644/2024 RSA/510/2024	SAGAR KUMAR KALTA @ SAGAR KUMAR SETHI VS ANIRUDHA KALTA	DEEPAK RANJAN SUNDARAY VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR CMA/0000008/2017
90	D-RSA/53789/2024 RSA/511/2024	BHOLANATH PADHAN VS STATE OF ODISHA	SOUMYA MISHRA VS	// DISTRICT & SESSIONS JUDGE, BHAWANIPATNA TA/0000016/1990
91	D-RVWPET/51537/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	//

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	RVWPET/315/2024	VS PRIYAMBADA NAYAK	VS	0 //
92	D-WA/53654/2024 WA/3434/2024	ANUP KUMAR SAHOO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
93	D-WA/53234/2024 WA/3435/2024	STATE OF ODISHA VS HARI SANKAR BHAISA	SURYA NARAYAN PATNAIK,A.G.A. VS	// 0 //
94	D-WA/53235/2024 WA/3436/2024	STATE OF ODISHA VS SAROJINI KISPOTTA	SURYA NARAYAN PATNAIK,A.G.A. VS	// 0 //
95	D-WA/53485/2024 WA/3437/2024	STATE OF ODISHA VS PRAFULLA KUMAR ROUT	DEBASHIS TRIPATHY, A.G.A. VS	// 0 //
96	D-WA/53495/2024 WA/3438/2024	STATE OF ODISHA VS ASISH KUMAR DASH	SASWAT DAS, A.G.A. VS	// 0 //
97	D-WA/53218/2024 WA/3439/2024	STATE OF ODISHA VS SUSAMA ROUT	SASWAT DAS, A.G.A. VS	// 0 //
98	D-WA/53220/2024 WA/3440/2024	STATE OF ODISHA VS AKSHYA KUMAR CHULI	MANASH RANJAN MOHANTY, A.G.A. VS	// 0 //
99	D-WA/53225/2024 WA/3441/2024	STATE OF ODISHA VS DR. SIDHABRATA BAHINIPATI	SATYABRATA MOHANTY, A.G.A. VS	// 0 //
100	D-WA/53237/2024 WA/3442/2024	STATE OF ODISHA VS DR. PRASANNA KUMAR SAHOO	DEBASIS NAYAK,A.G.A VS	// 0 //
101	D-WA/53238/2024 WA/3443/2024	STATE OF ODISHA VS MANORANJAN BUDULA	SASWAT DAS,A.G.A VS	// 0 //
102	D-WA/52112/2024 WA/3444/2024	MANAGING COMMITTEE OF SANGRAMI RABISING HIGH SCHOOL, SILATI,NABARANGPUR VS	ANUP KUMAR SAA VS	// 0

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103	D-WA/53240/2024 WA/3445/2024	STATE OF ODISHA STATE OF ODISHA VS NILAMANI NAIK	SASWAT DAS,A.G.A VS	// // 0 //
104	D-WA/53117/2024 WA/3446/2024	STATE OF ODISHA VS GITARANI SONAR	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
105	D-WP(C)/53103/2024 WP(C)/32906/2024	LOKANATH PADHAN VS	PITAMBAR PANDA VS	// 0 //
106	D-WP(C)/53007/2024 WP(C)/32907/2024	STATE OF ODISHA SIBANANDA JENA VS SASMITA NAHAK	SANJIB KUMAR BHANJADEO VS	// 0 //
107	D-WP(C)/49315/2024 WP(C)/32908/2024	PRAMILA SWAIN VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
108	D-WP(C)/53556/2024 WP(C)/32909/2024	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
109	D-WP(C)/53581/2024 WP(C)/32910/2024	CREDAI BHUBANESWAR FOUNDATION, BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SATYA SMRUTI MOHANTY VS	// 0 //
110	D-WP(C)/53587/2024 WP(C)/32911/2024	BRUDABAN PANDA VS MEMBER, BOARD OF REVENUE ODISHA CUTTACK, CUTTACK	JAGAJIBAN PRADHAN VS	// 0 //
111	D-WP(C)/53638/2024 WP(C)/32912/2024	TARAKANTA MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
112	D-WP(C)/53596/2024 WP(C)/32913/2024	BRUDABAN PANDA VS REVENUMEMBER, BOARD OF REVENUE ODISHA, CUTTACK,	JAGAJIBAN PRADHAN VS	// 0 //
113	D-WP(C)/53605/2024 WP(C)/32914/2024	RAJIB LOCHAN MAHANTA VS UTKAL UNIVERSITY, BHUBANESWAR	DIGAMBARA MISHRA VS	// 0 //

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114	D-WP(C)/54220/2024 WP(C)/32915/2024	BIJAY KUMAR RAJGADIA VS TPCODL(TP CENTRAL ODISHA DISTRIBUTION LTD.), BBSR	AVIJIT PATNAIK VS	// 0 //
115	D-WP(C)/53430/2024 WP(C)/32916/2024	CHIKU CHANDAN DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
116	D-WP(C)/53526/2024 WP(C)/32917/2024	THE JUNIOR ENGINEER, TPWODL, CHHEND COLONY, SUNDERGARH VS PRASANTA KUMAR PRADHAN	PRASANTA KUMAR TRIPATHY VS	// 0 //
117	D-WP(C)/53571/2024 WP(C)/32918/2024	AMRITLAL SOOD VS ADDL COMMISSIONER C AND S, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
118	D-WP(C)/53577/2024 WP(C)/32919/2024	SIBA BHOI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
119	D-WP(C)/53591/2024 WP(C)/32920/2024	BRUNDABAN PANDA VS MEMBER BOARD OF REVENUE ODISHA, CUTTACK	JAGAJIBAN PRADHAN VS	// 0 //
120	D-WP(C)/53533/2024 WP(C)/32921/2024	SUNANDA PATEL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
121	D-WP(C)/53440/2024 WP(C)/32922/2024	MANAGER LEGAL, MS SRIRAM GENERAL INSURANCE COMPANY LTD., BBSR VS KUNI JENA	ADAM ALI KHAN VS	// 0 //
122	D-WP(C)/53617/2024 WP(C)/32923/2024	SUNIL KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
123	D-WP(C)/53442/2024 WP(C)/32924/2024	PRASANNA SANKAR NANDA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
124	D-WP(C)/53536/2024 WP(C)/32925/2024	BHARAT PRADHAN VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
125	D-WP(C)/51172/2024	BIBHUTI GOCHHAYAT	KSHIROD KUMAR ROUT	//

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	WP(C)/32926/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/53553/2024 WP(C)/32927/2024	JOGESWAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
127	D-WP(C)/53600/2024 WP(C)/32928/2024	HEMANTA RANJAN BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
128	D-WP(C)/53620/2024 WP(C)/32929/2024	SAMBIT KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
129	D-WP(C)/49257/2024 WP(C)/32930/2024	SARDAR IKBAL SINGH VS PRINCIPAL SECRETARY, REVENUE DEPTT.	SUJAY SHANKER SINGHDEO VS	// 0 //
130	D-WP(C)/54058/2024 WP(C)/32931/2024	HEMANTA KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
131	D-WP(C)/53595/2024 WP(C)/32932/2024	DINESH AGARWAL VS M/S SURYAA SPONGE IRON LTD., CUTTACK	DIGAMBARA MISHRA VS	// 0 //
132	D-WP(C)/54051/2024 WP(C)/32933/2024	BIIREN KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
133	D-WP(C)/54057/2024 WP(C)/32934/2024	BIPIN BIHARI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
134	D-WP(C)/52963/2024 WP(C)/32935/2024	T. TRIPATI RAO VS STATE OF ORISSA	PRASANNA KUMAR DASH VS	// 0 //
135	D-WP(C)/54053/2024 WP(C)/32936/2024	CHERUDHAR DEHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
136	D-WP(C)/53393/2024 WP(C)/32937/2024	MANOJ SUNA VS	MOHENDRA KUMAR MOHAPATRO VS	// 0

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137	D-WP(C)/54052/2024 WP(C)/32938/2024	STATE OF ODISHA BIJAY KUMAR DALABEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
138	D-WP(C)/53424/2024 WP(C)/32939/2024	STATE OF ODISHA M/S. DURGAMATA KLIN BRICKS, KHADAGAPRASAD, DHENKANAL VS	LAMBIT SENAPATI VS	// // ()
139	D-WP(C)/52382/2024 WP(C)/32940/2024	STATE OF ODISHA BINOD KUMAR NANDA VS	SAMEER KUMAR DAS VS	// // ()
140	D-WP(C)/53621/2024 WP(C)/32941/2024	STATE OF ODISHA SATRUGHNA PATRA VS	BIRAJA PRASANNA DAS VS	// // ()
141	D-WP(C)/53627/2024 WP(C)/32942/2024	STATE OF ODISHA RASHMIPRABHA @ RASHMIPRAVA MOHANTY VS	BIRAJA PRASANNA DAS VS	// // ()
142	D-WP(C)/53628/2024 WP(C)/32943/2024	STATE OF ODISHA PRATIMA KAR VS	BIRAJA PRASANNA DAS VS	// // ()
143	D-WP(C)/52384/2024 WP(C)/32944/2024	STATE OF ODISHA DR. PRADEEPTA KUMAR MOHAPATRA VS	SAMEER KUMAR DAS VS	// // ()
144	D-WP(C)/53800/2024 WP(C)/32945/2024	STATE OF ODISHA ASHWINI HOSPITAL (A UNIT OF CUTTACK HOSPITALS PVT. LTD.), CUTTACK VS	SUBHAM SHARMA VS	// // ()
145	D-WP(C)/54047/2024 WP(C)/32946/2024	STATE OF ODISHA M/S ANSIKA SERVICES., KHURDA VS	SUBHANKAR ROUT VS	// // ()
146	D-WP(C)/52841/2024 WP(C)/32947/2024	STATE OF ODISHA SRIKANTA PADHAN VS	SAMEER KUMAR DAS VS	// // ()
147	D-WP(C)/53415/2024 WP(C)/32948/2024	STATE OF ODISHA SAYANTAN PANDA VS	VS	// // ()
		STATE OF ODISHA		//

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148	D-WP(C)/54295/2024 WP(C)/32949/2024	SUMITRA PATTNAIK VS THE COLLECTOR, KHORDHA	AKSHAYA KUMAR DORA VS	// 0 //
149	D-WP(C)/53467/2024 WP(C)/32950/2024	PRASANTA SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
150	D-WP(C)/54151/2024 WP(C)/32951/2024	M/S TATA STEEL LTD., MUMBAI VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
151	D-WP(C)/53468/2024 WP(C)/32952/2024	KRUPASINDHU SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
152	D-WP(C)/54205/2024 WP(C)/32953/2024	RASMITA NAYAK VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
153	D-WP(C)/53497/2024 WP(C)/32954/2024	BINAY KUMAR SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
154	D-WP(C)/53756/2024 WP(C)/32955/2024	DEBASIS MOHAPATRA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
155	D-WP(C)/53993/2024 WP(C)/32956/2024	GEETANJALI PATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
156	D-WP(C)/53987/2024 WP(C)/32957/2024	GOURAV JAISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
157	D-WP(C)/54376/2024 WP(C)/32958/2024	LAXMIDHAR SAHOO VS GENERAL ADMINISTRATION	BANAMALI SAHOO VS	// 0 //
158	D-WP(C)/54315/2024 WP(C)/32959/2024	SWARNALATA SATHUA VS STATE OF ODISHA	SHARAT KUMAR ACHARAYA VS	// 0 //
159	D-WP(C)/53983/2024	SUBODH CHOUDHURY	BIRAJA PRASANNA DAS	//

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	WP(C)/32960/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/53746/2024 WP(C)/32961/2024	RAJ KISHORE NAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
161	D-WP(C)/53507/2024 WP(C)/32962/2024	DHANAJAYA RAO VS THE RANGE OFFICER, JAJPUR ROAD DIVCISON, JAJPUR	BRAJA MOHAN SARANGI VS	// 0 //
162	D-WP(C)/53747/2024 WP(C)/32963/2024	DIBAKAR NIGI VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
163	D-WP(C)/54441/2024 WP(C)/32964/2024	KRUPASINDHU MOHANTY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
164	D-WP(C)/53608/2024 WP(C)/32965/2024	SISIR KANTA SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
165	D-WP(C)/53751/2024 WP(C)/32966/2024	N.RAJESWAR RAO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
166	D-WP(C)/53736/2024 WP(C)/32967/2024	AJAY TIWARI VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
167	D-WP(C)/53737/2024 WP(C)/32968/2024	SATYABHAMA MALLIK VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //
168	D-WP(C)/54023/2024 WP(C)/32969/2024	BIBHISHAN TANDI VS STATE OF ODISHA	NITISH KUMAR MISHRA VS	// 0 //
169	D-WP(C)/53639/2024 WP(C)/32970/2024	SAHAJ MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
170	D-WP(C)/54372/2024 WP(C)/32971/2024	AKSHAYA KUMAR NAYAK VS	ASHOK KUMAR BEHERA VS	// 0

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171	D-WP(C)/53739/2024 WP(C)/32972/2024	STATE OF ODISHA PRANAB KUMAR BEHERA VS	CHITTA RANJAN PATNAIK VS	// // 0
172	D-WP(C)/54319/2024 WP(C)/32973/2024	STATE OF ODISHA SK MANIRUDDIN VS	PRATIK DASH VS	// // 0
173	D-WP(C)/53696/2024 WP(C)/32974/2024	THE COLLECTOR, BALASORE DRAUPADI SING VS	MANOJ OJHA VS	// // 0
174	D-WP(C)/53980/2024 WP(C)/32975/2024	STATE OF ODISHA BHUBANESWAR SURO VS	BIRAJA PRASANNA DAS VS	// // 0
175	D-WP(C)/53982/2024 WP(C)/32976/2024	STATE OF ODISHA SARTHAK SHANKAR SAMAL VS	BIRAJA PRASANNA DAS VS	// // 0
176	D-WP(C)/54375/2024 WP(C)/32977/2024	STATE OF ODISHA PRIYA DAS VS	RAMAKANTA SARANGI VS	// // 0
177	D-WP(C)/53338/2024 WP(C)/32978/2024	THE STATE OF ODISHA HARBINADAR SINGH DEENGRA VS	PRABHU PRASAD MOHANTY VS	// // 0
178	D-WP(C)/54420/2024 WP(C)/32979/2024	THE REGISTRAR COMPANIES, CO-OPERATIVE BHAWAN, NEAR RING ROAD CUTTACK DILLIP KUMAR CHOUDHURY VS	SURAJ MOHANTY VS	// // 0
179	D-WP(C)/54361/2024 WP(C)/32980/2024	THE C.E.O. TPWODL, SAMBALPUR M/S SHOGUN INFRA PROJECTS PVT. LTD., BBSR VS	RAJJEET ROY VS	// // 0
180	D-WP(C)/54325/2024 WP(C)/32981/2024	STATE OF ODISHA PASUPATI CHAND VS	PRATIK DASH VS	// // 0
181	D-WP(C)/54354/2024 WP(C)/32982/2024	THE COLLECTOR, BALASORE SK JALAL UDDIN VS	PRATIK DASH VS	// // 0
		THE COLLECTOR, BALASORE		//

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182	D-WP(C)/54428/2024 WP(C)/32983/2024	PRADEEP MUNDA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, DELHI	AMIT PRASAD BOSE VS	// 0 //
183	D-WP(C)/53729/2024 WP(C)/32984/2024	JAYANARAYAN ROHIDAS VS M.C.L., SAMBALPUR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
184	D-WP(C)/53742/2024 WP(C)/32985/2024	PRADIPTA KUMAR MISHRA VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
185	D-WP(C)/54156/2024 WP(C)/32986/2024	M/S TATA STEEL LTD., MUMBAI VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
186	D-WP(C)/53618/2024 WP(C)/32987/2024	RATIKANTA MAHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
187	D-WP(C)/53741/2024 WP(C)/32988/2024	UNION OF INDIA VS PAPUPRASAD SAHOO	BISWAJIT MAHARANA VS	// 0 //
188	D-WP(C)/53648/2024 WP(C)/32989/2024	MADHUSMITA DAS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
189	D-WP(C)/54173/2024 WP(C)/32990/2024	M/S KINGS MAN RESTAURANT, PURI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
190	D-WP(C)/53689/2024 WP(C)/32991/2024	HAREKRUSHNA NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
191	D-WP(C)/53653/2024 WP(C)/32992/2024	GAGAN BIHARI SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
192	D-WP(C)/53656/2024 WP(C)/32993/2024	SADASIBA NAYAK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
193	D-WP(C)/53740/2024	GANGADHARA PRADHAN	PRANAB KUMAR GHOSE	//

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	WP(C)/32994/2024	VS THE STATE OF ODISHA	VS	() //
194	D-WP(C)/54370/2024 WP(C)/32995/2024	M/S. JAGATJANANI SERVICES PVT. LTD., KEONJHAR VS STATE OF ODISHA	RAJJEET ROY VS	// () //
195	D-WP(C)/53728/2024 WP(C)/32996/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// () //
196	D-WP(C)/53766/2024 WP(C)/32997/2024	HARISHCHANDRA SENAPATI VS STATE OF ODISHA	LAXMIDHAR DASH VS	// () //
197	D-WP(C)/53777/2024 WP(C)/32998/2024	BHIKARI SINGH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
198	D-WP(C)/53764/2024 WP(C)/32999/2024	UMA PRASAD MISHRA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// () //
199	D-WP(C)/53765/2024 WP(C)/33000/2024	GUNA @ MANOJ KUMAR BISWAL VS STATE OF ODISHA	DILLIP KUMAR PATTNAYAK VS	// () //
200	D-WPCRL/38428/2024 WPCRL/159/2024	BISWANATH MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /115 /2024 () //
201	D-ABLAPL/38829/2024 ABLAPL/14956/2024	BHALU BARAL @ SANTOSH BARAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /221 /2024 () //
202	D-ABLAPL/38883/2024 ABLAPL/14957/2024	SHANTI SWARUP MOHANTY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	AINTHAPALI /289 /2017 () //
203	D-ABLAPL/38863/2024 ABLAPL/14958/2024	PAPU @ PRAFULLA KUMAR SUBUDHI @ SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /20 /2013 () //
204	D-ABLAPL/38889/2024 ABLAPL/14959/2024	AMIYA PRASAD NAYAK @ AMIYA PRASAD PRIYADARSHI NAYAK VS	SUSHANTA HARICHANDAN VS	BADAMBADI /259 /2024 ()

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205	D-ABLAPL/38864/2024 ABLAPL/14960/2024	STATE OF ODISHA BIKASH CHANDRA SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// KHAPRAKHOL /59 /2023 ()
206	D-ABLAPL/38504/2024 ABLAPL/14961/2024	NEELAMADHAB SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	// SUBALAYA /236 /2024 ()
207	D-ABLAPL/38894/2024 ABLAPL/14962/2024	JHUNU KUMARI PUROHIT @ POROHIT @ PUROHITA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BADABAZAR /312 /2023 ()
208	D-ABLAPL/38858/2024 ABLAPL/14963/2024	SK. KALU @ SK. SAPAJUDHIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// SINGLA /187 /2024 ()
209	D-ABLAPL/38898/2024 ABLAPL/14964/2024	RAKESH@SARBESWAR DAS VS STATE OF ODISHA	OM PRAKASH SARAN VS	// DHENKANAL SADAR /800 /2024 ()
210	D-ABLAPL/38877/2024 ABLAPL/14965/2024	SWETAPADMA ACHARYA VS STATE OF ODISHA	ABINASH ACHARYA VS	// LAXMISAGAR P.S. /313 /2024 ()
211	D-ABLAPL/38901/2024 ABLAPL/14966/2024	BRAHMANANDA NAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// BARAMBA /65 /2023 ()
212	D-ABLAPL/38845/2024 ABLAPL/14967/2024	KUNU DANTA VS UNION OF INDIA (NCB)	AMITAV TRIPATHY VS	// NCB BHUBANESWAR /6 /2024 ()
213	D-ABLAPL/38704/2024 ABLAPL/14968/2024	PRADIP BHOI VS STATE OF ODISHA	SARADA PRASAD DASH VS	// RAMACHANDI /91 /2024 ()
214	D-ABLAPL/38705/2024 ABLAPL/14969/2024	NARAYAN SAHU VS STATE OF ODISHA	LAXMAN PRADHAN VS	// POLASARA PS /694 /2024 ()
215	D-ABLAPL/38872/2024 ABLAPL/14970/2024	MUKESH KUMAR VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// JHARSUGUDA SADAR /558 /2024 ()

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216	D-ABLAPL/38973/2024 ABLAPL/14971/2024	BITHIKA SETHI VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	KARANJIA /396 /2024 () //
217	D-ABLAPL/38969/2024 ABLAPL/14972/2024	TAPAS SAHOO VS STATE OF ODISHA	PARSURAM DAS VS	BRAHMAGIRI /522 /2024 () //
218	D-ABLAPL/38978/2024 ABLAPL/14973/2024	RAF SAHA VS STATE OF ODISHA	BISWARANJAN DALAI VS	PLANTSITE /1067 /2024 () //
219	D-ABLAPL/38971/2024 ABLAPL/14974/2024	RUNU DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NIRAKARPUR /219 /2024 () //
220	D-ABLAPL/38979/2024 ABLAPL/14975/2024	SUMANT KARNA @ SUMANTA KU. KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /398 /2024 () //
221	D-ABLAPL/39027/2024 ABLAPL/14976/2024	RUDRA @ RUDRASHIS NATH VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /652 /2024 () //
222	D-ABLAPL/39028/2024 ABLAPL/14977/2024	PRASANTA BADAJENA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHURDA MODEL /465 /2024 () //
223	D-ABLAPL/39030/2024 ABLAPL/14978/2024	SANKARSHAN BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /122 /2018 () //
224	D-ABLAPL/38596/2024 ABLAPL/14979/2024	PURNA CHANDRA SAHU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SINGLA /179 /2018 () //
225	D-ABLAPL/38854/2024 ABLAPL/14980/2024	BISWANATH SAHOO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	NARASINGHPUR /179 /2024 () //
226	D-ABLAPL/38945/2024 ABLAPL/14981/2024	ISWAR NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	TALCHER TOWN /639 /2024 () //
227	D-ABLAPL/38961/2024	MEGHA BANSAL	RAJESH KUMAR TRIPATHY	BHADRAK TOWN /593 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14982/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/38948/2024 ABLAPL/14983/2024	SAMARPITA CHOWUDHURY VS STATE OF ODISHA	KUMAR PRAJWAL VS	BIDANASI /306 /2024 () //
229	D-ABLAPL/38964/2024 ABLAPL/14984/2024	TRINATH BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /479 /2024 () //
230	D-ABLAPL/38953/2024 ABLAPL/14985/2024	MANORANJAN PANIGRAHI@MANO RANJAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /311 /2024 () //
231	D-ABLAPL/38965/2024 ABLAPL/14986/2024	JAGAN @ BIJAYA DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /55 /2007 () //